

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/164/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the January, 2022.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Letter No. DJ.XII-1/2022/159/E Dated 10.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 12.01.2022, with permission to leave station with the official vehicle, at own cost, from the evening of 11.01.2021 till the morning of 17.01.2022,** has been granted. The Additional District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/165 /A, dated

Copy to:

1. The Project Manager, Gauhati High Court.

sd/-
JT.REGISTRAR (VIGILANCE)

Raka